

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1487-1493/2022

(Arising out of impugned final judgment and order dated 12-08-2021 in CRLMC No. 8936/2019 12-08-2021 in CRLMC No. 205/2020 12-08-2021 in CRLMC No. 1414/2020 12-08-2021 in CRLMC No. 1409/2020 12-08-2021 in CRLMC No. 2138/2020 12-08-2021 in CRLMC No. 2136/2020 12-08-2021 in CRLMC No. 9115/2019 passed by the High Court Of Kerala At Ernakulam)

EPARCHY OF BATHERY

Petitioner(s)

VERSUS

THE STATE OF KERALA &amp; ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.18555/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.18554/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) )

WITH

Diary No(s). 7364/2022 (II-B)

(FOR ADMISSION and I.R. and IA No.38985/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.38984/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.38987/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Crl) No. 2849-2854/2022 (II-B)  
(FOR ADMISSION)

Date : 05-12-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Siddharth Luthra, Sr. Adv.  
Mr. Gyanant Singh, Adv.  
Mr. Asif Ahmed, Adv.  
Mr. Pratap Shanker, Adv.  
Mr. Abhisek Rai, Adv.  
Mr. Sarthak Shankar, Adv.  
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Mr. Swetank Shantanu, AOR

Mr. Kapil Sibal, Sr. Adv.  
Mr. C.U. Singh, Sr. Adv.  
Mr. Romy Chacko, AOR  
Mr. Robin B.S., Adv.

Mr. Varun Mudgal, Adv.  
Mr. Sudesh Kumar Singh, Adv.  
Mr. Vikash Chaudhary, Adv.

For Respondent(s) Mr. Raghenth Basant, Adv.  
Ms. Rashmi Nandakumar, AOR  
Mr. Ajay Krishna, Adv.  
Ms. Roopali Lakhotia, Adv.

Mr. Nishe Rajen Shonker, AOR  
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Mr. Alim Anvar, Adv.  
Mr. Reegan S, Adv.

Mr. Jayanth Muthraj, Sr. Adv.  
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Ms. Meena K. Poullose, Adv.

Mr. Kuriakose Varghese, Adv.  
Mr. V. Shyamohan, AOR  
Ms. Aishwarya Hariharan, Adv.  
Mr. Akshat Gogna, Adv.

Mr. P.V. Dinesh, Adv.  
Mr. Rahul Raj Mishra, Adv.  
Mr. Ashwini Kumar Singh, Adv.  
Mr. Bineesh K., Adv.  
Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following

**O R D E R**

List the matters on 13<sup>th</sup> December, 2022.

(MEENAKSHI KOHLI)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER